

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW-51/2020

SONIA SUCTANCAR

.... **Petitioner.**

*Versus*

GAURANG SUCTANCAR

.... **Respondent**

Ms. A. A. Agni, Senior Counsel with Ms. Jay Sawaikar, Advocate for the Petitioner.

Shri Parag Rao with Ms. S. Rao, Advocates for the Respondent.

**Coram:- Nutan D. Sardessai, J.**

**Date:- 19<sup>th</sup> June, 2020.**

P.C.:

Shri Parag Rao, learned Advocate for the respondent undertakes to file reply by 23.06.2020.

2. He submits on instructions that he will not part with the property till the next date, i.e. 23.06.2020.

3. Stands over on 23.06.2020.

**Nutan D. Sardessai, J.**

msr.